

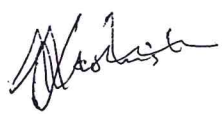

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/422/ (IB)/2017  
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY  
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD  
UNDER SECTION : 433 ( e)(f)

| S.No. | NAME (IN CAPITAL)                         | DESIGNATION             | SIGNATURE   |
|-------|---|-------------------------|---|
|       |   | REPRESENTATION BY WHOM  |   |
| 1.    | Aashish Jain Duvira<br>to Suresh & Suresh | Advocate for Petitioner |   |
| 2.    | Vignesh Venkat                            | Advocate for Respondent |  |

**ORDER**

Counsel representing both the parties are present. Counsel for respondent stated that they are intending to settle the matter with the petitioner and prayed time for making a proposal giving the schedule of payment. Time extended at request with a direction to make a proposal and also furnish copy of the same to the other side prior to the next date of hearing. Put up on 07.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)